

**Anti-Pollution measures in new Mining Projects**

3017. SHRI JAGDISH TYTLER: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering the adoption of stringent anti-pollution measures in the case of new mining projects and for minimising the effect of pollution in the case of existing mines;

(b) if so, the salient features of the scheme; and

(c) when these are likely to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) to (c). The Department of Environment set up a Working Group on Mining and Environment in August, 1979 for examining the environmental problems associated with mining activities and for making appropriate recommendations for tackling these problems. This Group submitted its Report in January, 1981 which includes guidelines for abating pollution and other environmental problems in mines. The Report and Recommendations of this Group have been transmitted to the Department of Mines for necessary follow up.

The Department of Environment has set up an Environmental Appraisal Committee for reviewing new mining projects from the environment angle. Projects are now being examined by this Committee, which will suggest appropriate anti-pollution measures for the new mining projects.

**Jamalpur Retired Railway Employees Association**

3018. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) steps taken by him on the memorandum which was submitted to

him by the Retired Railway Employees Association, Eastern Railway, Jamalpur during his visit to Jamalpur on 27-3-81; and

(b) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): A memorandum from the Retired Railway Employees Association, Eastern Railway, Jamalpur was received. The demands relating to pension etc. are such on which the Ministry of Railways cannot take any unilateral action as the Central Government pensioners as a whole are affected. The other demands like employment of at least one ward of retired railway employees as per qualifications etc. have also been examined several times in the past but they could not be acceded to.

**Reweighting of Coke wagons**

3019. SHRI S. MURUGAIN: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total number of complaints of non-acceptance of request for reweighting of coke wagons made during last three years and by how many merchants or industrialists to Kolhapur station (Maharashtra) and the Hubli Railway Authorities;

(b) how many of the above said complaints were accepted and orders for reweighting made;

(c) what are the guidelines for passing an order for reweighting;

(d) whether it is a fact that the various associations of Kolhapur (Maharashtra) have made the grievances about the harassment to them by the Kolhapur railway authorities and also the Hubli railway authorities regarding the reweighting complaints; and